ALLAHABAD BENCH ALLAHABAD BENCH

Original Application No. 1274 of 2003

Dated: This the 28th day of October, 2003

HON'BLE MRS. MEERA CHHIBBER, MEMBER J HON'BLE MR. D.R. TIWARI; MEMBER A

Onkar Nath Chaubey aged about 40 years Son of Gangotri Prasad Chaubey resident of Village Sarwa post Karahaiya Gosai, District Siddharth Nagar employed as E.D.M.P. (Extra Departmental Mail Peon) Tenura Grant, District Siddharth Nagar.

.... Applicant

By Advocate : Smt. Amita Tripathi

VERSUS

- Union of India, through the Secretary, Ministry of Communication Department of Posts, Dak Bhawan, New Delhi - 110001.
- 2. Chief Post Master General, UP Circle, Lucknow 226001.
- Post Master General, Gorakhpur Region, Gorakhpur,
 273008.
- Superintendent, Post Offices, Basti Division, Basti, 272001.

.....Respondents.

By Advocate : Shri R. C. Joshi

DRDER

By Hon. Mrs. Meera Chhibber, JM

By this O.A., applicant has sought the following relief(s):

" I. To issue a writ, order or direction in the nature of mandamus directing the respondents to not to replace the applicant by making another ad hoc arrangement and allow him to continue on the post of E.D.M.P. Tenua Grant, District Siddharth Nagar;

....pg2/-

- II. To issue a writ, order or direction in the nature of mandamus directing the respondents to regularize the services of the applicant;
- III. Issue a writ, order or direction as this Hon'ble Court may deem fit and proper under the circumstances of the case."
- It is submitted by the applicant's counsel that the applicant was given charge of E.D.M.P. at Tenua Grant district Siddharth Nagar, where he isstill working but the respondents are going to appoint another person on adhoc basis on the said post. It is submitted by the applicant's counsel that the applicant has been working in different capacity with respondents right from the year 2000 satisfactorily and even though a representation was given on 04.09.2003 to the Chief Post Master General, Lucknow and Post Master General, Gorakhpur and a copy addressed to Superintendent, Post Offices, Basti Division, Basti but till date he has not been given any reply.
- 3- We have heard applicant's counsel. and This O.A. is pre-mature at this stage as no final orders has been passed by the respondents so far.
- However, since applicant said that he has already submitted his representation to the Superintendent Post Offices on 04.09.2003. This 0.A. is disposed of finally at the admission stage itself by giving a direction to the respondent no.4 that in case applicant has submitted the representation, which is annexed at page 15-A inthis by a teatoned a specific of B. O.A., to him, the same shall be decided within a period of B. 2 months from the date of receipt of a copy of this order under intimation to the applicant.

No costs.

Adeoa Member A

Member J